

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF FERTILIZERS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2744 TO BE ANSWERED ON 17.03.2026**

**Digitisation of fertilizer value chain**

**2744. Shri Satnam Singh Sandhu:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the steps taken by Government to digitise the fertilizer value chain, including barcode-based testing and tracking of fertilizer samples;
- (b) how these measures have improved traceability, quality control and compliance across States;
- (c) whether a national integrated digital platform for fertilizer regulation and monitoring is being considered; and
- (d) the impact of digitisation on curbing diversion, adulteration and leakages in fertilizer distribution?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
**(SMT. ANUPRIYA PATEL)**

(a) & (c): The Integrated Fertilizer Management System (iFMS) was launched in June 2016 which is a comprehensive, all-integrated system covering all functionalities in the fertilizer supply chain. This comprehensive system covers the entire supply chain, meticulously capturing transactional data from raw material procurement, imports to fertilizer production and transportation via rail or road from plants, rake houses, ports to district warehouses, and finally sale at PoS enabled retailers, everything aligned with monthly supply plans at district level and the movement of fertilizers is being captured in real time. Various modules under iFMS have been developed to ensure capture and maintain the fertilizers movement and sale data accurately in a secured manner. Further, Department of Agriculture & Farmer's Welfare (DA&FW) has taken steps to digitize sampling and sending analysis reports of imported fertilizers online through Fertilizer Quality Control System (FQCS) portal.

**(b):** The analysis reports are being sent online immediately after analysis of sample wherein the State Governments can trace the quality of fertilizers as such reports are also sent to respective State Governments wherein sea ports are located. Simultaneously, the stakeholders can receive the reports of their fertilizer sample immediately for necessary compliance across the State.

**(d):** The Government of India in consultation with the State Government is regularly monitoring the enforcement action taken by State Government against the cases of Black marketing, Hoarding, Sub-standard and Diversion on weekly basis. In the country, Since April 2025, 4,60,840 raids have been conducted with 16,160 show cause notices issued, 6,782 licenses suspended/cancelled and 817 FIRs registered against defaulters. This Ministry regularly pursue with the State Government to strictly implement the enforcement action against the defaulters.

\*\*\*\*\*